

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Nomination of Nodal Officers to coordinate regarding infrastructure issues of District Judiciary.

ORDER

No.: 991 of 2023/RG

Dated: 29.08.2023

In order to ensure smooth conduct of the subject meetings, proper coordination, collating the data and taking further follow up action, the following Judicial officers are nominated as Nodal Officers for the District Judiciary as stated against each:-

Sr. No.	Name of the Officer S/Shri	Province / UT
1.	Tasleem Arief, Registrar Vigilance, High Court of J&K and Ladakh	Nodal officer for District Judiciary of Kashmir Province and UT of Ladakh.
2.	Rajinder Saproo, Registrar Rules, High Court of J&K and Ladakh	Nodal officer for District Judiciary Jammu Province.

By Order


29.08.23
(Shahzad Azeem)
Registrar General

No: 38851-91 /RG/GS

Dated: 29.08.2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
.....for kind information of their Lordships.
3. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
4. Shri Tasleem Arief, Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Shri Rajinder Saproo, Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. All Principal District and Sessions Judges, UTs of J&K and Ladakh.
7. Registrar (I.T.), High Court of J&K and Ladakh, Srinagar.
..... for information and necessary action.
8. Deputy Registrar (Infrastructure) High Court of J&K and Ladakh for information and necessary action.
9. Incharge Library, High Court of J&K and Ladakh, Srinagar Wing Jammu/Srinagar for information and keeping the record of the same.
10. Order file.


29.08.23
Registrar General